

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2186**  
TO BE ANSWERED ON 05.08.2024

**Social Forestry Scheme**

2186. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken note that the green belt areas and number of trees in small towns are very less and if so, the reasons therefor;
- (b) whether the Government has any scheme to promote plantation in various small cities in the country particularly in the State of Bihar through Non-Governmental Organisations under Social Forestry Schemes with the cooperation of State Governments;
- (c) if so, the details and salient features thereof; and
- (d) the details of various initiatives taken by the Government for conservation and development of forest and green areas in various small cities in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) to (d) For development of green belts including strengthening of existing ones in urban areas, the Central Government provide funds under Nagar Van Yojna to support the efforts of the States. Nagar Van Yojana envisages creating 1000 Nagar Van / Nagar Vatika in Cities having Municipal Corporation/Municipal council/Municipality/Urban Local Bodies (ULBs) for providing wholesome healthy living environment for the residents and thus contributing to growth of clean, green, healthy and sustainable cities. Nagar Van is supported by CAMPA fund. The salient features of Nagar Van Yojana are:
- Creating green space and aesthetic environment in an urban set up.
  - Creating awareness about plants and biodiversity and developing environment stewardship.
  - Facilitating in-situ conservation of important flora of the region.
  - Contributing to environmental improvement of cities by pollution mitigation, providing cleaner air, noise reduction, water harvesting and reduction of heat islands effect.
  - Extending health benefits to residents of the city and
  - Helping cities become climate resilient.

For preservation and protection of forest and wildlife, various laws including the *Van (Sanrakshan Evam Samvardhan) Adhiniyam*,1980, Indian Forest Act, 1927, Wildlife (Protection) Act 1972, and other central/state laws as applicable to a State/UT, are implemented by the respective State Government /UT Administration.

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